

Report of the Damodar Valley Corporation and Audit Report on the accounts thereof for the year 1968-69 under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [*Placed in Library. See No. LT—3622/70*].

Notifications under Gold (Control) Act, Customs Act, etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I beg to lay on the Table :

- (1) A copy of the Gold Control (Grant of Certificates) Rules, 1970, (Hindi and English versions) published in Notification No. S. O. 1617 in Gazette of India dated 29th April, 1970 under sub-section (3) of section 114 of the Gold (Control) Act, 1968. [*Placed in Library. See No. LT—3623/70*].
- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :
 - (i) G. S. R. 767 published in Gazette of India dated the 9th May, 1970 together with an explanatory memorandum. [*Placed in Library. See No. LT—3624/70*].
 - (ii) G. S. R. 769 published in Gazette of India dated the 9th May, 1970 together with an explanatory memorandum. [*Placed in Library. See No. LT—3625/70*].
- (3) A copy each of Notification Nos. G. S. R. 726 to G. S. R. 739 and G. S. R. 741 to G. S. R. 743 (Hindi and English versions) published in Gazette of India dated the 1st May, 1970, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [*Placed in Library. See No. LT—3626/70*].

Notifications under Arms Act and Inter-State Corporations Act

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : On behalf of

Shri Vidya Charan Shukla, I beg to lay on the Table :

- (1) A copy of the Arms (Amendment) Rules, 1970, (Hindi and English versions) published in Notification No. G. S. R. 634 in Gazette of India dated the 18th April, 1970, under sub-section (3) of section 44 of the Arms Act, 1959. [*Placed in Library. See No. LT—3627/70*].
- (2) A copy of Notification No. S. O. 1660 (Hindi and English versions) published in Gazette of India dated the 9th May, 1970 containing corrigenda to Notification No. S. O. 2933 (English version) and S. O. 2934 (Hindi version) dated the 18th July, 1969, under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957. [*Placed in Library. See No. LT—3628/70*].

Audit Report etc. of Rubber Board and of Tea Board

बंदेशिक व्यापार मंत्रालय में उप मंत्री (श्री राम सेवक) : मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) रबड़ बोर्ड के वर्ष 1967-68 के लेख सम्बन्धी लेखापरीक्षा प्रतिवेदन की एक प्रति तथा लेख का विवरण। [*Placed in Library. See No. LT—2629/70*]
- (2) चाय बोर्ड के वर्ष 1967-68 के लेख सम्बन्धी लेखापरीक्षा प्रतिवेदन (हिन्दी संस्करण) की एक प्रति। [*Placed in Library, See No. LT—3630/70*]

Notification under Motor Vehicles Act

SHRI IQBAL SINGH : I beg to lay on the Table a copy of the Delhi Motor Vehicles (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. F. 3 (12)/70-Tpt. in Delhi Gazette dated the 23rd April, 1970, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [*Placed in Library. See No. LT—3631/70*].